COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 74 OF 2017

Dated: 31st October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Power Grid Corporation of India Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission ... Respondent(s)

& Ors.

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. S. Vallinayagam

Ms. Amali for R-5

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>19.02.2019.</u>

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

mk/kt